

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/61/IB/2017  
IN  
PETITION NUMBER : CP/510/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : R. RAGHAVENDRAN  
NAME OF THE RESPONDENT : STATE BANK OF INDIA & 2 ORS  
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. E. OMPRAKASH .  
(Senior Counsel)

for. State Bank of  
India

Vino [Signature]

A/B. V.N. KARTHIK.

for Ramalingam Associates

2. R. Raghavendram

- RP

- [Signature]

3. B. Dhanaraj -

in for RP

- B. Dhanaraj

ORDER

RP in person present along with Counsels. Matter is posted for arguments. Put up  
on 04.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk